NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 07
Appeal No. 19/252/JPR/2023
Under Section 252 of
Companies Act, 2013

In the matter of:

Department of Income Tax, through Income Tax Officer ...Appellant

Versus

Registrar of Companies & Ors. (BTC E- Trade IT Services Pvt. Ltd.)
...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 11.07.2024.

Therefore, the matter is reposted to 12.08.2024.

Sd/-

(Prabhu Dayal Sewda)
Court Officer

July 11, 2024